

DIVISION BENCH  
COURT - II

**O-232**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1266(KB)2020  
COMP.APPL/78(KB)2022,  
COMP.APPL/64(KB)2021,  
IA(COMPANIES.ACT)/5(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | UNION OF INDIA<br>VS<br>SHRI PARTHA CHAKRABORTI |
| UNDER SECTION    | SEC 224 (5)                                     |

**Appearance (via video conferencing/physically)**

**ORDER**

1. None for the parties.
2. List this matter **on 18.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**